

LORDS CHLORO ALKALI LIMITED

(Hereinafter referred to as 'LCAL' or 'TC' or 'Target Company')

Registered Office: SP – 460, Matsya Industrial Area, Alwar, Rajasthan – 301030

Tel. No.: 0144-2941056

Email ID: secretarial@lordschloro.com; Website: www.lordschloro.com

Open Offer for acquisition of 92,75,000 Equity Shares from shareholders of the Target Company by Mr. Madhav Dhir, Ms. Srishti Dhir & Dhir Hotels and Resorts Private Limited (Hereinafter referred to as 'Acquirers')

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, for and on behalf of **Mr. Madhav Dhir, Ms. Srishti Dhir and Dhir Hotels and Resorts Private Limited** (hereinafter referred to as 'Acquirers') in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on August 03, 2021 Tuesday in Business Standard (English) (All Editions), Business Standard(Hindi) (All Editions), Mumbai Lakshdeep (Marathi) (Mumbai Edition) and Dainik Lokmat (Hindi) (Jaipur/Alwar Edition)

1.	Name of the Target Company	Lords Chloro Alkali Limited		
2.	Name of the Acquirers	<ul style="list-style-type: none"> - Mr. Madhav Dhir - Ms. Srishti Dhir - Dhir Hotels And Resorts Private Limited 		
3.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited		
4.	Name of the Registrar to the Offer	Beetal Financial and Computer Services Private Limited		
5.	Offer Details			
a.	Date of Opening of the Offer	October 04, 2021, Monday		
b.	Date of Closure of the Offer	October 18, 2021, Monday		
6.	Date of Payment of Consideration	October 27, 2021, Wednesday		
7.	Details of Acquisition			
Sl. No.	Particulars	Proposed in the Offer Document		Actuals
7.1	Offer Price	INR 47.75 per equity share		INR 47.75 per equity share
7.2	Aggregate number of shares tendered	92,75,000 Equity Shares		92,09,248 Equity Shares
7.3	Aggregate number of shares accepted	92,75,000 Equity Shares		92,08,945 Equity Shares
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	INR 44,28,81,250		INR 43,97,27,124
7.5	Shareholding of Acquirers along with their persons acting in concert before Agreements/ Public Announcement (No. & %)	95,86,611 Equity Shares (38.11%)		1,87,95,556 Equity Shares (74.72%)
7.6	Shares Acquired by way of Agreements <ul style="list-style-type: none"> • Number • % of Fully Diluted Equity Share Capital 	Nil		Nil
7.7	Shares Acquired by way of Open Offer <ul style="list-style-type: none"> • Number • % of Fully Diluted Equity Share Capital 	92,75,000 Equity Shares (36.87%)		92,08,945 Equity Shares (36.61%)
7.8	Shares acquired after Detailed Public Statement <ul style="list-style-type: none"> • Number of shares acquired • Price of the shares acquired • % of the shares acquired 	Nil		Nil
7.9	Post offer share holding of Acquirers along with their persons acting in concert <ul style="list-style-type: none"> • Number • % of Fully Diluted Equity Share Capital 	1,87,95,859 Equity Shares (74.72%)		1,87,95,556 Equity Shares (74.72%)
7.10	Pre & Post offer shareholding of the Person other than Acquirers and its persons acting in concert* <ul style="list-style-type: none"> • Number • % of Fully Diluted Equity Share Capital 	Pre offer	Post offer	Pre offer
		1,55,67,250	63,58,002	1,55,67,250
		61.89	25.28	61.89
				63,58,305
				25.28

The *

Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011. A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com; website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e.460, Matsya Industrial Area, Alwar, Rajasthan – 301030.

Issued by Manager to the Offer**Corporate Professionals****CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED**

CIN : U74899DL2000PTC104508

D-28, South Extn., Part-I, New Delhi – 110049

Contact Person : Mr. Manoj Kumar/Ms. Ruchika Sharma

Ph. No.: +91-11-40622228/ +91-11-40622248 Fax. No. : +91-11-40622201

Email : manoj@indiapcp.com/ ruchika.sharma@indiapcp.com

SEBI Regn. No : INM000011435

On behalf of Acquirers

Sd/-
Mr. Madhav DhirSd/-
Ms. Srishti DhirSd/-
For Dhir Hotels and Resorts Private LimitedPlace : New Delhi
Date : November 03, 2021